CENTRAL ADMINISTRATIVE TRIBUNAL BOMBAY BENCH

Prescot Road, Gulestan Building. Fort, Bombay - 1.

Original Application No. 632/94

Date:16.06.94.

Shri/SAX NXXXXXXX N.P.Jeshi

Applicant.

يرياه فالإستواسي الماسيعا

Supdt. of Post Office Beed, & Another. Respondents.

Y/S

CORAM: Hon'ble Shri B.S. Hegde, Member (J) Hon!ble Shri M.R.Kelhatkar, Member(A)

Tribunal's Order / Oral Judgment:

Date: 03.06.94.

Heard the arguments of the applicant.

The applicant was working as Extra-Departmental Agent and his services were terminated from 01.05.91. counsel submits that his services have been terminated without any notice and his work was satisfactory. He states that there are vacancies and he may be reinstated in one of these vacancies.

As services were terminated in the year 1991. according to us, the O.A. is barred by time. However, in the aforesaid Statement, if there is a vacancy and till a règular appointment is made, the applicant may be absorbed in one of the vacancies and he may be asked to continue till a regular employee is appointed. The O.A. is disposed

Certified True Copy

Section Officer

Central Admn. Tribunal,

Bombay Beach.

along with

copy of the D.A.

CAT/BOM/JUDL/G.A

Copy to :

5094-5096

Shri N.P.Jeshi C/s Shri P.V.Daware, Adv. 12, Rachanakar Colony, Aurangabad - 431 001.

Post Master General Marathawada 2) Circle Cantonment, Aurangabad.

Supdt. of Post Office Beed Division, 3) Beed - 431 122.

(Section Officer)